

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2881**  
**TO BE ANSWERED ON 21<sup>st</sup> MARCH, 2018**

**EXPORT OF SPECIAL VARIETIES OF RICE FROM TAMIL NADU**

2881. DR. V. MAITREYAN:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether the Central Government has considered and included the special varieties of rice cultivated in Tamil Nadu for export promotion on the lines of Basmati rice;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) what steps have been taken by Government to facilitate the export of special varieties of rice from Tamil Nadu; and
- (d) if so, the action taken thereon?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

- (a) to (d): The promotion of exports of agricultural commodities like rice is a continuous process. The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of the Department of Commerce, has the mandate to promote exports of agricultural & processed food products, including rice. APEDA provides assistance to the exporters of agricultural and processed food products, including rice, under various component of its scheme "Agriculture & Processed Food Export Promotion Scheme of APEDA" viz. Infrastructure Development, Quality Development and Market Development. Assistance is also provided to exporters/state governments under various other schemes of Department of Commerce viz. Trade Infrastructure for Export Scheme (TIES), Market Access Initiative (MAI) Scheme etc.

Assistance under the above schemes is available to all the exporters of agricultural products including rice exporters from Tamil Nadu.

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